

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).3664-3665/2023

BANWARI LAL KANCHAL

APPELLANT(S)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

RESPONDENT(S)

IA No. 53485/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 191064/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 53486/2021 - EXEMPTION FROM FILING O.T.

IA No. 21285/2020 - EXEMPTION FROM FILING O.T.

IA No. 191063/2019 - EXEMPTION FROM FILING O.T.

IA No. 48969/2023 - EXEMPTION FROM FILING O.T.

IA No. 1547/2022 - EXEMPTION FROM FILING O.T.

IA No. 113059/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 24760/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION

IA No. 231402/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION

WITH

C.A. No. 3666-3667/2023 (III-A)

IA No. 34152/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 109583/2020 - EXEMPTION FROM FILING O.T.

IA No. 60674/2020 - EXEMPTION FROM FILING O.T.

IA No. 109597/2020 - EXEMPTION FROM FILING O.T.

IA No. 62250/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 60666/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 3668-3669/2023 (III-A)

IA No. 109606/2020 - EXEMPTION FROM FILING O.T.

IA No. 58926/2020 - EXEMPTION FROM FILING O.T.

IA No. 109836/2020 - EXEMPTION FROM FILING O.T.

IA No. 62267/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 58929/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES

IA No. 58925/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS

CONMT.PET.(C) No. 507-508/2020 in CA No. 3664-3665/2023 in SLP(C)
No. 29281-29282/2019 (III-A)

IA No. 82910/2020 - EXEMPTION FROM FILING O.T.
IA No. 67925/2020 - EXEMPTION FROM FILING O.T.
IA No. 82905/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 67927/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES

Date : 20-02-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) : Ms. Diksha Rai, AOR

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Amit Jaiswal, Adv.
Mr. Abdhesh Chaudhary, Adv.
Mr. Nishi Kant Singh, Adv.
Mr. Swatej Jetta, Adv.
Mr. Amit Bhandari, Adv.
Ms. Manisha Suri, Adv.
Ms. Geetanjali Setia, Adv.
Ms. Meena Yadav, Adv.
Mr. Nilendu Vatsyayan, Adv.
Ms. Ila Shikhar Sheel, AOR

For Respondent(s) : Mr. Purushottam Sharma Tripathi, AOR
Mr. Ashok Bannidinni, AOR
Mr. Bhakti Vardhan Singh, AOR
M/S. Dubey & Chandra Law Chambers, AOR
Mr. Satpal Singh, AOR

Upon hearing the counsel, the Court made the following
O R D E R

List on 06.03.2025.

(D. NAVEEN)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)